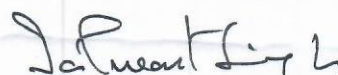


# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

## ORDER

In partial modification to this office order No.733/26695-725/F.1(3)/Gaz/19 dated 19.03.2019, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No	Name of Judicial Officer (Column No. 1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Ms. Pinki ASJ-04	Ms. Poonam Chaudhary ASJ-02	Ms. Deepali Sharma ASJ-01 (POCSO)
2	Ms. Poonam Chaudhary ASJ-02	Sh. Ashish Aggarwal ASJ-03	Ms. Pinki, ASJ-04
3	Sh. Ashish Aggarwal ASJ-03	Ms. Pinki ASJ-04	Sh. Mohd. Farrukh ASJ-05 (POCSO)

  
(TALWANT SINGH)

District & Sessions Judge (HQs)

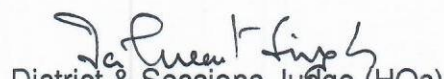
No. 1008/38054-072 /F.1(3)/Gaz/19

Delhi  
Dated 22 APR 2019

Copy forwarded for information & necessary action to :-

**Sub:-Link ASJs (Central).**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Prashant Kumar, ADJ (Central) Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
5. The AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Tis Hazari Courts, Delhi.
6. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. For uploading on LAYERS.

  
District & Sessions Judge (HQs)  
Delhi